

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:60
ANSWERED ON:15.03.2012
MAINTENANCE OF ROADS UNDER PMGSY
Yadav Shri Madhusudan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the roads built under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are required to be maintained by the contractor at least for five years;
- (b) if so, the details thereof;
- (c) whether any scheme is being contemplated for the maintenance and repair of the roads constructed under PMGSY; and
- (d) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 60 due for answer on 15.3.2012

(a)&(b): As per PMGSY Programme Guidelines all road works will be covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract will be budgeted by the State Government and placed at the disposal of the SRRDA in a separate maintenance account. Funds released for maintenance and expenditure incurred on it, is being reviewed through quarterly progress report called from the States. After initial five-year period, the maintenance of these roads is also the responsibility of the concerned State.

(c) & (d): There is no Central scheme being contemplated for the maintenance and repair of the roads constructed under PMGSY. However, release of programme funds under PMGSY is contingent upon credit of Maintenance funds by the State Governments into maintenance fund account of State Rural Roads Development Agency.